Annexure-3

Name of the corporate debtor: Bhilai Jaypee Cement Limited

Date of commencement of CIRP: 15.10.2025

List of creditors as on: 05.11.2025

List of secured financial creditors (other than financial creditors belonging to any class of creditors):

(Amount in Rs.)

| Sl | Name | Details of | claim received | | Details of claim | | | | Amou | Amount | Amount of | Amountof | Remarks, | |
|----|------------------|------------|----------------|----------------|------------------|------------|----------------|---------|--------|--------|------------|-------------|----------------|----------------------|
| | of | | | admitted | | | | | nt of | of any | claim not | claim under | if any | |
| N | credit | Date of | Amount | Amount of | Natur | Amount | Amount | Whether | % of | contin | mutual | admitted | verification | |
| 0. | or | receipt | claimed | claim admitted | e of | covered by | covered by | related | voting | gent | dues, that | | | |
| | | | | | claim | security | guarantee | party? | share | claim | may be | | | |
| | | | | | | interest | | | in CoC | | set-off | | | |
| 1. | Steel Authori | 29-10-225 | *7,62,00,000 | - | - | - | *7,62,00,000 | - | _ | - | - | - | *7,62,00,000 | Additional documents |
| | ty of | | | | | | | | | | | | | has been |
| | India Limited | | | | | | | | | | | | | sought |
| | • | Tota | 7,62,00,000.00 | - | - | - | 7,62,00,000.00 | - | - | - | | - | 7,62,00,000.00 | _ |

^{*} The secured financial creditor is a related party of the CD

Name of the corporate debtor: Bhilai Jaypee Cement Limited

CIN: U26940CT2007PLC020250

Date of commencement of CIRP: 15.10.2025

List of creditors as on: 05.11.2025

Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

(Amount in Rs.)

| Sl. | Category of creditor | Summary of claims received | | Summary of claims admitted | | Amount | Amount of | Amount of | Details in | Remarks, if |
|-----|-------------------------------|----------------------------|-----------------|----------------------------|-----------|-----------|------------|-----------------|---------------|-------------|
| No. | | | | | | of | claims not | claims under | | any |
| | | No. of | Amount | No. of | Amount of | continge | admitted | verification | Annex | |
| | | claims | | claims | claims | nt claims | | | ure | |
| | | | | | admitted | | | | | |
| 1 | Secured financial creditors | - | - | - | - | - | - | - | 1 | NA |
| | belonging to any class of | | | | | | | | | |
| | creditors | | | | | | | | | |
| 2 | Unsecured financial | - | - | - | - | - | - | - | 2 | NA |
| | creditors belonging to | | | | | | | | | |
| | any class of creditors | | | | | | | | | |
| 3 | Secured financial | 1 | *7,62,00,000.00 | - | - | - | - | *7,62,00,000.00 | 3 | NA |
| | creditors (other than | | | | | | | | | |
| | financial creditors | | | | | | | | | |
| | belonging to any class of | | | | | | | | | |
| | creditors) | | | | | | | | | |
| 4 | Unsecured financial | - | - | - | - | - | - | - | 4 | NA |
| | creditors (other than | | | | | | | | | |
| | financial creditors belonging | | | | | | | | | |
| | to any class of creditors) | | | | | | | | | |
| 5 | Operational creditors | - | - | - | - | - | - | - | 5 | - |
| | (Workmen) | | | | | | | | | |

| 6 **Operational creditors | | 201 | 258919316.60 | - | - | - | _ | 258919316.60 | 6 | Additional |
|---------------------------|------------------------------|-----|---------------|----|---------------|---|---|---------------|---|----------------|
| | (Employees) | | | | | | | | | documents has |
| | | | | | | | | | | been sought |
| | | | | | | | | | | from Claimants |
| | | | | | | | | | | and CD for |
| | | | | | | | | | | verification |
| 7 | Operational creditors | 4 | 636188986.20 | 1 | 84662314.00 | - | - | 551526672.20 | 7 | Additional |
| | (Government Dues) | | | | | | | | | documents has |
| | | | | | | | | | | been sought |
| | | | | | | | | | | from Claimants |
| | | | | | | | | | | and CD for |
| | | | | | | | | | | verification |
| 8 | Operational creditors (other | 90 | 3121687567.46 | 17 | 1283073245.37 | - | - | 1838614322.09 | 8 | Yet to be |
| | than Workmen and | | | | | | | | | determined due |
| | Employees and Government | | | | | | | | | to lack of |
| | Dues) | | | | | | | | | complete |
| | | | | | | | | | | documents |
| | | | | | | | | | | submitted by |
| | | | | | | | | | | the Claimants |
| | | | | | | | | | | and CD |
| 9 | Other creditors, if any, | - | - | - | - | - | - | - | 9 | NA |
| | (other than financial | | | | | | | | | |
| | creditors and | | | | | | | | | |
| | operational creditors) | | | | | | | | | |
| Total | | 296 | 4092995870.26 | 18 | 1367735559.37 | - | - | 2725260310.89 | - | - |

UFC-Unsecured Financial Creditor

^{*} The secured financial creditor is a related party of the CD

^{**} It may kindly noted that the workmen and employees have submitted their claims in form D, however have not yet clarified whether they qualify as workmen or employee. The relevant clarification has been sought from the Directors and the management of the CD, however the same is yet to be clarified. It may further be noted that in terms of regulation 16 of CIRP regulation, the workers and employees are yet to communicate the name of their chosen representative to the IRP.